

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 384 OF 2018

Dated: 17th October, 2019

In the matter of:

Indian Wind Energy Association

.... Appellant(s)

Versus

Tamilnadu Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **20.12.2019**.

Court Master

NR